

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.09.2018 AT 10.30
AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA NO. 317,318,403 & 404/2018 CP (IB) NO. 294/7/HDB/2017
NAME OF THE COMPANY	IVRCL Limited
NAME OF THE PETITIONER(S)	State Bank Of India
NAME OF THE RESPONDENT(S)	IVRCL Limited
UNDER SECTION	7 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Ravichandran	Adv	9789956612	
J.V.L. Bharati (CIDCO)	Adv		

ORDER

Learned counsel Mr.T.Ravi Chandra and Ms.J.V.L.Bharati present for Respondent.

In view of Member relieving today.

List the matter on 08.10.2018.


MEMBER JUDICIAL